


**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR TIRUPATHI PROPERTIES AND INVESTMENT PRIVATE LIMITED OPERATING IN REAL ESTATE ACTIVITIES WITH OWN OR LEASED PROPERTY AT 8/1, MIDDLETON ROW, 3RD FLOOR, KOLKATA, WEST BENGAL, INDIA, 700071**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

<b>RELEVANT PARTICULARS</b>		
1.	Name of the corporate debtor along with CIN	Tirupathi Properties and Investment Private Limited U70101WB1965PTC026372
2.	Address of the registered office	8/1, Middleton Row, 3rd Floor, Kolkata, West Bengal, India, 700071
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Kolkata, West Bengal
5.	Installed capacity of main products/ services	Nil
6.	Quantity and value of main products/ services sold in last financial year	As per last available audited financial statement for FY 2023-24,- Quantity: Nil Income From Other sources: Rs. 6,03,160/-
7.	Number of employees / workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Information can be obtained by sending e-mail to <a href="mailto:tp'pl.cirp@gmail.com">tp'pl.cirp@gmail.com</a>
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Information can be obtained by sending e-mail to <a href="mailto:tpipl.cirp@gmail.com">tpipl.cirp@gmail.com</a>
10.	Last date for receipt of expression of interest	29/10/2024
11.	Date of issue of provisional list of prospective resolution applicants	07/11/2024
12.	Last date for submission of objections to provisional list	12/11/2024
13.	Date of issue of final list of prospective resolution applicants	18/11/2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	20/11/2024
15.	Last date for submission of resolution plans	21/12/2024
16.	Process email id to submit EOI	<a href="mailto:tpipl.cirp@gmail.com">tpipl.cirp@gmail.com</a>

  
**VASUDEO AGARWAL**  
*Resolution Professional*

Reg. No.: IBBI/IPA-001/IP-P00186/2017-18/10365  
AFA No.: AA1/10365/02/061124/106263 Valid upto 06/11/2024  
5, Fancy Lane, 3rd Floor, Room No. 9, Kolkata 700 001  
For Tirupathi Properties and Investment Private Limited  
Date: 10/10/2024  
Place: Kolkata